

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-84/2003/13720/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the ²³ 23 December, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB I-11/2022/7088 dtd 20.12.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 22.12.2022 till the morning of 02.01.2023**. You have been allowed to use your official vehicle, at own cost, within the state of Assam during this period. The next senior most Judicial officer available at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/13720(A)/A, dated , 23-12-2022

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)